

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A. No. 132 of 2014

Dated : 08th December, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

EMCO Energy Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen Sr.Adv.
Mr. Rajiv Yadav

Counsel for the Respondent(s) : Ms. Anushree Bardhan
Ms. Poorva Sehgal

ORDER

We have heard Mr. Sanjay Sen, learned senior counsel for the appellant.

Post the matter for further hearing on **12.01.2015.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

kt/jps